

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 193 of 2015

Dated: 28th January, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

KKK Hydro Power Ltd.

....Appellant(s)

Versus

Himachal Pradesh State Electricity Board & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Parichita Chaudhary
Mr. Ashwin Ramanathan for R-1

Mr. Tushar Srivastava for R-4

ORDER

At the request of learned counsel appearing for the Respondent No.4, ten days time is granted due to personal inconvenience.

List the matter on **08.02.2019**. In the meanwhile, the learned counsel appearing for both the parties are directed to file their respective written submissions on or before 07.02.2019 after duly serving copy to the other side.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member